

on cloth from 25 to 10 per cent. *ad valorem*, has improved the competitive capacity of Indian textiles in foreign markets?

(b) Has any special agreement been entered into between India and other countries with a view to reaching the export target of 1000 million yards by the end of this year?

(c) Have Government taken steps to keep the domestic price of textiles from rising as a consequence of this export?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The reduction was made with this object, but it is too early to judge the effects.

(b) No. Our exports however are freely licensed at present to all countries.

(c) Government do not expect any such rise as a result of their export policy. Price control over internal sales is still maintained in respect of some of the types of cloth which have an export demand.

#### KASHMIR DEMILITARIZATION TALKS

**\*122. Shri K. G. Deshmukh:** Will the **Prime Minister** be pleased to state:

(a) whether the Kashmir demilitarization talks are to be resumed again at Geneva in the month of February, 1953;

(b) whether India has accepted an invitation to take part in the said talks; and

(c) if the answer to part (b) above be in the affirmative, who is leading the Delegation to Geneva?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) and (b). Yes. Dr. Graham resumed his talks with representatives of India and Pakistan, on the Kashmir question, at Geneva on the 4th February.

(c) Shri Girja Shankar Bajpai.

#### DEMANDS OF RESIDENTS OF SAMBHAR LAKE

**\*123. Shri Gidwani:** (a) Will the Minister of **Production** be pleased to state whether it is a fact that the residents of Sambhar Lake have demanded a proper share of the salt trade?

(b) Is it a fact that their demand has not been accepted by Government?

(c) Is it a fact that a protest meeting and procession of the citizens of the place was organised on the 18th

January 1953, when a resolution demanding withdrawal of the Salt Control Order was passed?

(d) Have Government considered their request?

(e) If so, what is their decision?

**The Minister of Production (Shri K. C. Reddy):** (a) Yes.

(b) The matter is under consideration.

(c) Government have received a non-official report that a meeting of some citizens of Sambhar was held on the 18th January 1953 at which a resolution urging the decontrol of salt was passed.

(d) and (e). This matter also is under consideration, and the report of the Commodities Control Committee, which is considering the question of controls in general, is awaited.

#### NANDIKONDA PROJECT

**\*124. Shri N. R. Naidu:** (a) Will the Minister of **Planning** be pleased to state what progress has been made in the matter of final investigation of the Nandikonda Project included in the final Five Year Plan?

(b) Is it a fact that the responsibility of conducting the investigation has been left to the Madras Government?

(c) If the answer to part (b) above be in the affirmative, is there any central supervision over the steps that are being taken by the Madras Government?

(d) Has the Hyderabad Government also been associated with the enquiry?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) The scope of the Krishna River Project not yet having been defined, it is not known whether the Nandikonda Project will be included in the Five Year Plan. Investigations relating to this Project are however in progress.

(b) Yes. So far as it concerns that Government.

(c) The investigations are being carried out under the general supervision of the Technical Committee appointed by the Planning Commission.

(d) The Hyderabad Government is carrying out investigations relating to their part of the Project.